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No.K-11019/01/2017-US.I/II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 27th June, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Nongmeikapam Kotiswar Singh, senior-most Judge of Manipur High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 1st July, 2017 consequent upon the retirement of Shri Justice Rakesh Ranjan Prasad, Chief Justice, Manipur High Court.


27/6/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 11019/01/2017-US.I/II

Dated 27.06.2017

Copy to:-

- 1 Shri Justice Rakesh Ranjan Prasad, Chief Justice, Manipur High Court, Imphal.
- 2 Shri Justice Nongmeikapam Kotiswar Singh, Judge, Manipur High Court, Imphal.
- 3 The Secretary to the Governor of Manipur, Imphal.
- 4 The Secretary to the Chief Minister of Manipur, Imphal
- 5 The Secretary to the Chief Justice, Manipur High Court, Imphal.
- 6 The Chief Secretary, Government of Manipur, Imphal.
- 7 The Registrar General, Manipur High Court, Imphal.
- 8 The Accountant General, Manipur, Imphal.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J-I)/DS(J)/US.I/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978